

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-24/2003/2780/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the ¹⁵31 March, 2023.

Sub: **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter No. DJCHA/455/2023, dtd. 30th March, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.04.2023** and **restricted holiday on 19.04.2023, along with station leave permission, from the evening of 12.04.2023 till the morning of 24.04.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/2781/A dated 31.03.2023

Copy to:

✓ The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)